

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 13.11.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 13.11.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 893/2018	New Haryana Bricks and Tile Kiln Owners Association Vs. Environment Pollution (Prevention & Control) Authority & Ors.	Mr. I. K. Kapila, Adv. for Applicant	16.11.2018
2.	Original Application No. 894/2018	Belvedere Tower Condominium Association (Regd.) Vs. State of Haryana & Ors	Mr. Ankur Kumar Tripathi & Mr. Amit Kumar Srivastav, Advs. for Applicant	19.11.2018
3.	Original Application No. 909/2018 (M.A. No. 1590/2018 & M.A. No. 1591/2018)	Confederation of Trans Hindan RWA's Ghaziabad Vs. U. P. State Pollution Control Board & Ors.	Mr. Sanjeev Bhatnagar, Adv. for Applicant	19.11.2018
4.	Original Application No. 910/2018	Kunj Bihari Bhardwaj Vs. State of Uttar Pradesh & Ors.	Mr. I. K. Kapila, Adv. for Applicant	16.11.2018
5.	Original Application No. 911/2018	Aditya N Prasad Vs. Union of India & Ors.	Mr. Aditya N Prasad, Adv. for Applicant	20.11.2018

COURT MASTER